

1970. The proposals were then discussed with Assam Ministers. In the light of these discussions, the working Group was instructed to make further studies and it submitted its supplementary report in October, 1970. It recommended setting up of a 1 million tonne grass roots refinery at Bongaigaon in Assam together with a related DMT/Polyester fibre petro-chemical complex, and the use of the L S H S produced at the proposed refinery as feed-stock for the Sindri Fertilizer plant. The matter was again discussed with the Assam Ministers and the Government of Assam conveyed their acceptance of Government of India's proposal in December, 1970. The I. O. C. has been asked to prepare feasibility report of the scheme. The Indian Oil Corporation have also set up a Site Selection Committee to select the most suitable site. This report is expected shortly.

**Establishment of Integrated DMT Polyester Fibre Petro-Chemical Complex in Assam**

3. SHRI LILADHAR KOTOKI : Will the PETROLEUM AUR RASAYAN MANTRI be pleased to state the steps so far taken in establishing an integrated D. M. T./Polyester Fibre Petro-Chemical Complex in Assam, in pursuance of the Prime Minister's statement in Lok Sabha on the 5th December, 1969 ?

PETROLEUM AUR RASAYAN MANTRALAYA MEN UP-MANTRI (SHRI DALBIR SINGH) : On the basis of studies made by a Technical study Group set up immediately after the Prime Minister's announcement, the Indian Petro-Chemicals Corporation Ltd. submitted a preliminary Feasibility Report in the middle of 1970, which was discussed with the Assam State Government in detail. On the basis of the decision taken in regard to the location of the refinery towards the end of 1970, a final feasibility report is under preparation and is expected to be received shortly.

**Restriction for Recruitment to Army in States**

4. SHRI NARAIN CHAND PARASHAR : will the RAKSHA MANTRI be pleased to state :

(a) whether there is any restriction for recruitment to the Army within a State on District-wise basis; and

(b) if not, whether there are any orders regarding the recruitment at the Simla Recruiting office to the effect that candidates belonging to Mandi and Kangra district cannot be recruited at Simla and can be recruited only at Hamir pur or other recruiting offices in Kangra District ?

RAKSHA MANTRI (SHRI JAGJWAN RAM) : (a) and (b). Every Recruiting Office has been allotted a jurisdiction so that people of each area have equal opportunity of recruitment in the Army. Under this system, people of Mandi and Kangra districts are to approach the Recruiting Officers at Hamirpur and Palampur and not at Simla.

**Admission of Scheduled Castes and Scheduled Tribes to All India Institute for Speech and Hearing, Mysore City**

5. SHRI S. M. SIDDAYYA : Will the SWASTHYA AUR PARIVAR NIYOJAN MANTRI be pleased to state;

(a) the number of applications received for admission to the All India Institute for Speech and Hearing, Mysore City in the years 1969-70 and 1970-71 for each of the classes;

(b) how many among them were Scheduled Castes and Scheduled Tribes in each year in each class; and

(c) the total number of admissions made in the years 1969-70 and 1970-71 in each class, and the names of the Scheduled Castes and Scheduled Tribes admitted during these years in each class ?

SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN UP MANTRI (SHRI A. K. KISKU) (a) (to) (c). A statement containing the requisite information is attached.